

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.65 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Vishal Kumar Tiwary, Advocate
For the Respondents:

Order No.03

Date: 24.06.2020

This case is taken up through video conferencing.

After some argument, learned counsel for the petitioner prays for an adjournment to cite some judgments in support of his argument.

In view of the said prayer, put up this case under the appropriate heading after four weeks.

(Rajesh Shankar, J.)

Sanjay/